

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 14.03.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) No. 17/2022 in IA No.185/2022 (for Exemption)	(Capt.) Valdamannati Jaya Pushpakumar V Madras race club & 15 Ors.		

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	TA. No. 18/2021(Comp App (AT) No. 325/2019) (PH)	Shankar Sundaram V Amalgamations Limited & 25 others With	K. Ravi R. Muruan Shanthanu Singh	Krishna Srinivasan Geethi Ara R1, 3, 4, 6-11, 13, 16 Rohini Musa R24-R26 D. Prabakharan R12 Thriyambak Kannan R24-R26 2 nd Respondent Died R14 Transit R15 Transit R17 Notice Returned R18 Transit R19 Notice Received back as left R20 Notice Received back as left R5, R21, R22 & R23 Notice Served on 12-12-2019
3.	TA No. 114/2021(Comp App (AT) No. 328/2019) (PH)	Shankar Sundaram V Amalgamations Limited & 47others	K. Ravi R. Muruan Shanthanu Singh	Krishna Srinivasan R1-R3, R7-R13, R15, R17-R27, R29, R30, R33-R36, R39-R43 & R46 Geethi Ara R37 Rohini Musa R4-R6 R14, R16, R28, R31, R32 & R38 Notice Served on 21-11-2019 R44, R45, R47 & R48 Transit
4.	Comp App (AT) (CH) (Ins) No. 49/2021 (PH)	Startree Retailors Pvt Ltd V Mr. Anil Kumar Birla & 2Ors	Shardul Amarchand Mangaldas	Vishnu Mohan R1 Atul Sharma R2 S. Karunamoorthy S.K.Mageshwaran Caveator for R3

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	TA No.116/2021 (Comp App (AT)(Ins) No.750/2020)	PVL Koteshwara Rao V M/s Grandhe Developers Pvt. Ltd.	U.K.C.A Partners	D. Bharati Reddy Gautam Singh Ytharh Kumar
6.	Comp. App (AT)(CH)(Ins) No.299/2021	Prime Silicones (CHENNAI) P Ltd V UCAL Fuel Systems Ltd	T. Sri Krishna Bhagavat	
7.	Comp. App (AT)(CH)(Ins) No. 282/2021 (IA No. 605 & 606/2021)	Yashica Electronics P Ltd V S. Kamraj Rp of Yashica Electronics P Ltd	K.M. Anand R. Arivolisudar	
8.	Comp App (AT) (CH) No.59/2021 & I A 690/2021 & 691/2021	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Private Ltd. & 3 Ors.	M. Sameer Hussain Sachin Shanmukham Pujari	TVS Kumar R1 R2 – R4 Notice Sent Service awaited.

9.	TA No. 74 & 75/2021(Comp. APP(AT)(Ins)No. 594-595/2020)	G. Vinod Vs Venkataraman Jayagopal & Anr.	Sathish Pandey	Mr. Goutham Shivshankar – R1 Mr. Abhijit Atur – R2
10.	Comp App (AT)(CH) No. 38/2021 & IA No.526,527 & 528/2021	HMT Limited V The Liquidator for HMT Bearings Ltd	G. Sai Prasen Mithun Shashank	The Liquidator HMT Bearings Ltd Respondent served on 7.12.2021 Y. Suryanarayana (Vakalat not filed)
11.	Comp.App (AT) (CH)(Ins) No.78/2022 & I.A.No.157,158 & 159 /2022	Roxcel Trading Company GmbH V Sathiyadevei Alamuri RP & 4 Ors.	Savitha K.Jagadeesan (P.H.Aravind P)	Ramaswamy

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp App (AT)(CH)(Ins) No. 157/2021	R. Arumugasamy V Ashok Velamur Seshadri RP of RA Swamy Trading P Ltd & anr WITH	B. Natarajan	Vidyalakashmi Vipin Vipin Warriar – R1 M.L. Ganesh R2
13.	Comp App (AT)(CH)(Ins) No.158/2021	R. Arumugasamy V Ashok Velamur Seshadri RP of RA Swamy Trading P Ltd & anr	B. Natarajan	Vidyalakashmi Vipin Vipin Warriar – R1 M.L. Ganesh R2
14.	Comp App (AT)(CH)(Ins) No.125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others WITH	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3 Sivakumar & Suresh R4
15.	Comp App (AT)(CH)(Ins) No.128/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr WITH	R. Subramanian	Abitha Banu R1 Sugumaran – R2
16.	Comp App (AT)(CH)(Ins) No.129/2021	V. Nagarajan RP Of Cethar Limited 7V Asset Reconstruction India Limited & anr WITH	R. Subramanian	Abitha Banu R1 Sugumaran – R2
17.	Comp App (AT)(CH)(Ins) No. 130/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr WITH	R. Subramanian	Abitha Banu R1 Sugumaran – R2
18.	Comp App (AT)(CH)(Ins) No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumaran – R2

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**

CELL : 99402 25692

2.Court Officer - **PH No. : 044-2888 0450**

CELL : 7358522534

By the order of Hon'ble Member (J)

(Chennai Bench)